

Seventeenth Series, Vol. XIV No.2

Tuesday, November 30, 2021

Agrahayana 9, 1943 (Saka)

LOK SABHA DEBATES
(English Version)

Seventh Session
(Seventeenth Lok Sabha)



(Vol. XIV contains Nos. 1 to 10)

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NEW DELHI

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CONTENTS

**Seventeenth Series, Vol. XIV, Seventh Session, 2021/1943 (Saka)
No.02, Tuesday, November 30, 2021/Agrahayana 9, 1943 (Saka)**

<u>SUBJECT</u>	<u>PAGES</u>
MEMBER SWORN	11-12
ORAL ANSWER TO QUESTION	
*Starred Question No. 21	13-19
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 22 to 40	20
Unstarred Question Nos.231 to 460	

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

OBSERVATION BY THE SPEAKER	24-26
Appeal to the Members to ensure smooth functioning of the House	
PAPERS LAID ON THE TABLE	27-54
MESSAGE FROM RAJYA SABHA	55
ASSENT TO BILLS	56-58
STANDING COMMITTEE ON RAILWAYS	58-59
8 th and 9 th Reports	
STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS	
331 st to 333 rd Reports	59
STATEMENTS BY MINISTER	60
(i) (a) Status of implementation of the recommendations contained in the 46 th Report of the Standing Committee on Rural Development on Demands for Grants (2018-19) pertaining to the Department of Rural Development, Ministry of Rural Development	60
(b) Status of implementation of the recommendations contained in the 4 th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining	61

to the Department of Rural Development, Ministry of Rural
Development

	Sadhvi Niranjan Jyoti	61
	BUSINESS ADVISORY COMMITTEE	62
	25 th Report	
	HIGH COURT AND SUPREME COURT JUDGES (SALARIES AND CONDITIONS OF SERVICE) AMENDMENT BILL, 2021	63
	MATTERS UNDER RULE 377	64-94
(i)	Regarding development of Khadki Railway station near Pune as a terminal	
	Shri Girish Bhalchandra Bapat	64-65
(ii)	Need to provide railway connectivity between Left Wing affected areas of Gaya and Aurangabad districts in Bihar and Daltonganj in Jharkhand	
	Shri Sushil Kumar Singh	65-66
(iii)	Regarding enactment of a law on Parja Patta Rights for Plantation workers	
	Shri Raju Bista	66
(iv)	Need to develop an airport in Sriganganagar, Rajasthan and provide air connectivity to the city under UDAN scheme	
	Shri Nihal Chand Chouhan	67
(v)	Need to set up Skill Development Centres in Sagar Parliamentary Constituency, Madhya Pradesh	

- Shri Rajbahadur Singh** 68
- (vi) Need to set up a Cancer Treatment Institute in Gorakhpur, Uttar Pradesh
- Shri Ravi Kishan** 68-69
- (vii) Need to improve health care system in tribal areas of the country
- Shri Mansukhbhai Dhanjibhai Vasava** 70-71
- (viii) Need to provide funds for development of Mahatma Gandhi Prani Sangrahalaya, Solapur, Maharashtra
- Dr. Jai Sidheshwar Shivacharya Swamiji** 71
- (ix) Need to implement Atal Bhujal Yojana in Dausa district, Rajasthan
- Shrimati Jaskaur Meena** 72
- (x) Regarding alleged irregularities in construction of NH-91 in Misrikh Parliamentary Constituency, Uttar Pradesh
- Shri Ashok Kumar Rawat** 72-74
- (xi) Regarding a policy for fly ash management
- Shri Jagdambika Pal** 74
- (xii) Regarding chairman of governing council of District Mineral Foundation in Maharashtra
- Shri Ashok Mahadeorao Nete** 75-76
- (xiii) Need to accord approval to Jawai dam recharge plan in Rajasthan

- Shri P.P. Chaudhary** 76-78
- (xiv) Need to set up a bench of Gujarat High Court at Rajkot
Shri Mohanbhai Kundariya 78-79
- (xv) Need to augment railway services providing better rail connectivity from Jamshedpur to other adjoining cities
Shri Bidyut Baran Mahato 80-81
- (xvi) Regarding paddy procurement by Government in Assam
Shri Pradyut Bordoloi 81-82
- (xvii) Regarding extension of the Pollachi-Thiruchenthur train service upto Palakkad and Pollachi-Palakkad train service upto Palani
Kumari Ramya Haridas 82-83
- (xviii) Regarding construction of an over-bridge at Valliyur-Rajapudur crossroad
Shri S. Gnanathiraviam 83-84
- (xix) Regarding sanctioning of ENCORE Project in Andhra Pradesh
Shrimati Vanga Geetha Viswanath 84-85
- (xx) Regarding withdrawal of notification to extend BSF's jurisdiction
Prof. Sougata Ray 85-86
- (xxi) Regarding sanctioning of fund for Mumbai city and Sanjay Gandhi National Park under the Urban Forest Scheme

	Shri Gajanan Kirtikar	87
(xxii)	Need to establish a Kendriya Vidyalaya in Arwal district in Bihar	
	Shri Chandeshwar Prasad	88
(xxiii)	Regarding consideration of Sonepur as Shipping Port in Odisha	
	Shri Chandra Sekhar Sahu	89
(xxiv)	Regarding conservation of ancient genetic diversity in crops and animals	
	Shri Ritesh Pandey	90
(xxv)	Regarding allocation of special fund for Rameswaram to enhance Tourism potential	
	Shri K. Navaskani	91
(xxvi)	Need to expedite Parasnath Madhuban Giridih railway line project	
	Shri Chandra Prakash Choudhary	92-93
(xxvii)	Regarding construction of a warehouse of Central Warehousing Corporation in Kollam district	
	Shri N. K. Premachandran	94
	STANDING COMMITTEE ON COMMERCE	
	164 th Report	95-99

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THE SPEAKER

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LOK SABHA DEBATES

LOK SABHA

Tuesday, November 30, 2021/Agrahayana 9, 1943 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER *in the Chair*]

[Translation]

HON. SPEAKER: You all are senior Members, please allow the oath to be taken.

... *(Interruptions)*

[English]

HON. SPEAKER: Baalu Ji, you are a senior leader. Please sit down.

... *(Interruptions)*

HON. SPEAKER: Please allow the new Member to take oath.

... *(Interruptions)*

11.01 hrs

MEMBER SWORN

HON. SPEAKER: Shrimati Kalaben Mohanbhai Delkar.

Dadra and Nagar Haveli and Daman and Diu

Shrimati Delkar Kalaben Mohanbhai (Dadra and Nagar Haveli and Daman

and Diu)-

Oath-

Hindi

... *(Interruptions)*

11.02 hrs

At this stage, Shri Venkatesh Netha Borlakuntha, Shri B.B. Patil and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

[Translation]

HON. SPEAKER: Question Hour.

Question No. 21, Kunwar Pushpendra Singh Chandel.

11.03 hrs

ORAL ANSWERS TO QUESTIONS

HON. SPEAKER: Question number 21, Kunwar Pushpendra Singh Chandel.

(Q. 21)

KUNWAR PUSHPENDRA SINGH CHANDEL: Hon. Speaker Sir, the milk from native Indian cow breeds is on constant decline. ... *(Interruptions)* The Government of India has taken a radical measure in that regard. Various efforts have been made across the country with respect to the production of milk from the native Indian cow breed. The hon. Minister has given a very good answer.... *(Interruptions)* Many schemes are being rolled out. Even in my Bundelkhand constituency, cow sheds have been constructed all around. A-2 Milk, which has been taken to be an absolute necessity worldwide and in the country, especially during COVID pandemic, when the Indian government has done a fairly commendable job.... *(Interruptions)*

As part of the Poshan Abhiyaan in currency as a part of the critical steps being undertaken by the Hon. Minister I want to ask through you that the A-2 milk in our Bundelkhand region... *(Interruptions)*

11.04 hrs.

At this stage, Shri Adhir Ranjan Chowdhury, Shri T.R. Baalu, Dr. Farooq Abdullah and some other hon. Members left the House.

... (*Interruptions*)

HON. SPEAKER: Hon. Members, this is Question Hour and I will give you ample opportunity and time in Question Hour. If you have come here for discussion, please hold a discussion.

... (*Interruptions*)

HON. SPEAKER: The House should send across a positive message. You cause a din during the Question Hour. This is not fair. This is wrong. Do hold a discussion on the issues in the Question Hour. Ask questions. So important questions are listed today.

... (*Interruptions*)

KUNWAR PUSHPENDRA SINGH CHANDEL: Hon. Speaker, the mischief of the opposition can easily be seen here. ... (*Interruptions*) They talk about farmers.... (*Interruptions*) The Modi government has done good to the farmers belonging to Bundelkhand. ... (*Interruptions*) Never in the past did we witness the kind of arrangements to tide over the shortage of water we have been faced with right since independence as has been the case now. ... (*Interruptions*) Recently the hon. Prime Minister visited and found out that 60 thousand hectares of land have been irrigated in our area. ... (*Interruptions*) My question is related to the same. ... (*Interruptions*)

Cows did not get fodder and there was no drinking water. ... *(Interruptions)*

During the previous administration, before the BJP government came to power, the Indian government was considering sending water by train. ... *(Interruptions)*

Speaker Sir, through you, I would like to request the hon. Minister about A-2 milk from indigenous cow breeds. ... *(Interruptions)* The ambitious Poshan Abhiyaan of the Indian government and hon. Prime Minister in our Bundelkhand region aims to provide nutrition to every individual and child. ... *(Interruptions)* Is there any plan of the Government of India to provide A-2 milk of indigenous cows free of cost through ration? ... *(Interruptions)*

DR. SANJEEV KUMAR BALYAN: Hon. Speaker, hon. Member's suggestion is good. ... *(Interruptions)* A-2 milk is of great importance in the state and if you see today, a different culture has emerged in the cities for A-2 milk, whether it is milk or ghee. ... *(Interruptions)* Some State Governments have also made efforts in this direction. ... *(Interruptions)* In Gujarat, efforts have been made to include milk in the national nutrition. ... *(Interruptions)* This is related to the Government of Uttar Pradesh. ... *(Interruptions)*

Recently the 'JICA' scheme has been launched by the Union Government to create cooperatives in Uttar Pradesh and Bihar. ... *(Interruptions)* If the State Government sends a proposal to establish a new Cooperative or milk producer company specifically for A-2 milk in Bundelkhand, the Union government can provide assistance through 'JICA' scheme. ... *(Interruptions)*

KUNWAR PUSHPENDRA SINGH CHANDEL: Hon. Speaker Sir, hon. Minister says that the Government of Uttar Pradesh can make efforts.... *(Interruptions)* Ever since the BJP government has come to power in Uttar Pradesh, under the Yogi ji-led government, every cow herdsman in our area is being given Rs 900 per month. ... *(Interruptions)* The indigenous cow breed has been conserved very well. ... *(Interruptions)* Last time I also brought a Private Member's Bill regarding the problem of the Anna system at our place. ... *(Interruptions)* You had conducted a very positive debate on that. ... *(Interruptions)*

Speaker Sir, I want to talk about the same issue. ... *(Interruptions)* Our Bundelkhand region is a very spread out area. ... *(Interruptions)* The distance from one village to another is very much. ... *(Interruptions)*

Through you, I want to tell the hon. Minister that when the indigenous cows suffer from a disease, there is a lot of inconvenience in taking them to the hospital. ... *(Interruptions)* When it becomes necessary to take that cattle to a veterinary hospital, sometimes the treatment cannot be administered due to the long distance. ... *(Interruptions)*

Speaker Sir, through you, I would like to know from the hon. Minister whether the Government of India has any plan to provide hospitals for the treatment of cows of farmers in every village or in villages where the distance to the nearby hospital is greater. ... *(Interruptions)*

DR. SANJEEV KUMAR BALYAN: Hon. Speaker, for the first time since independence, a very good scheme has been introduced. You can call it mobile veterinary vans or mobile veterinary clinics. ... *(Interruptions)* 2,980 Mobile Veterinary Clinics are being provided across the country, Rs. 476 crores have been provided by the Union Government to the State Government. ... *(Interruptions)* Out of that, 520 Mobile Veterinary Clinics have been given for Uttar Pradesh and I hope that through these Mobile Veterinary Clinics, the poor cattle rearers in backward areas like Bundelkhand will get treatment facilities ... *(Interruptions)* The Union and

State governments will assist in operating these mobile veterinary clinics in a 60:40 ratio. ... *(Interruptions)* This is an excellent scheme, I think under Modi Ji's leadership, there couldn't be a better scheme for a poor livestock farmer. ... *(Interruptions)*

HON. SPEAKER: Hon. Members, there is a need for discussion on an issue related to Andhra Pradesh. All of you please go back to your seats.

... *(Interruptions)*

HON. SPEAKER: We have received a question with respect to the issue you have been raising. Please take your seats. You raise the issue of Andhra Pradesh's re-organisation several times, but you do not want to discuss it in the House. This is not fair. I have told all the hon. Members that the Question Hour is for the Members. They get ample time, ample opportunity for discussion-dialogue. If the hon. Members create chaos during the Question Hour, how will a positive atmosphere be created?

... *(Interruptions)*

HON. SPEAKER: This is not appropriate. You all create a positive atmosphere. If I have not agreed with anything you have said, then come

to the well, but what is the logic in coming to the well before that? This argument is not valid.

... (*Interruptions*)

***WRITTEN ANSWERS TO QUESTIONS**

**(Starred Question Nos.22 to 40 Unstarred Question Nos.231 to
460)**

(Page No. 15 to 713)

* Available in Master copy of the Debate, placed in Library.

You can also visit <https://sansad.in/ls/questions/questions-and-answers> for more information.

HON. SPEAKER: The House stands adjourned till 2 P.M.

... (Interruptions)

11.09 hrs

(The Lok Sabha then adjourned till Fourteen of the Clock)

14.01 hrs

The Lok Sabha re-assembled at One Minute past Fourteen of the Clock.

(Shri A. Raja in the Chair)

... (Interruptions)

14.01 ½ hrs

At this stage, Shri B. B. Patil, Dr. Venkatesh Borlakunta and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

[English]

HON. CHAIRPERSON: Hon. Members, the hon. Speaker has received notices of Adjournment Motion from Members on different issues. He has disallowed all the notices of Adjournment Motion.

... (Interruptions)

HON. CHAIRPERSON: Please go back to your seats.

... (Interruptions)

HON. CHAIRPERSON: Opportunities to raise your issues will be given to you. Please go back to your seats and any one person will be permitted to raise the issue. It cannot be done like this.

... (*Interruptions*)

HON. CHAIRPERSON: Please go back to your seats. If at all you want to raise some issue, you will be given the time. Please go back to your seats.

... (*Interruptions*)

HON. CHAIRPERSON: Hon. Members, please go back to your seats.

... (*Interruptions*)

HON. CHAIRPERSON: The House stands adjourned to meet again at 3 p.m.

14.03 hrs

The Lok Sabha then adjourned till Fifteen of the clock.

15.00 hrs

(The Lok Sabha re-assembled at Fifteen of the Clock)

(Hon. Speaker in the Chair)

... (Interruptions)

15.01 hrs

At this stage, Shri Nama Nageswara Rao, Dr. Venkatesh Netha Borlakunta and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)

15.02 hrs**OBSERVATION BY THE SPEAKER****Appeal to the Members to ensure smooth functioning of the House**

[Translation]

HON. SPEAKER: Hon. Members, I urge all the hon. Members to conduct the House in a positive and good atmosphere. There should be positive discussion and conference in the House. The public representatives should discuss the expectations and aspirations of the people of their

constituencies in the House. I will give ample opportunity to all the hon. Members. I request that if there is any issue, you can discuss it among yourselves, but I would again urge you to let the House function in a positive and good atmosphere.

. . . (*Interruptions*)

HON. SPEAKER: Item No.-3, Shri Nityanand Rai ji.

. . . (*Interruptions*)

HON. SPEAKER: Shri Nityanand Rai ji, one minute. Adhir Ranjan ji, please speak.

. . . (*Interruptions*)

HON. SPEAKER: Hon. Member, please wait a minute. Adhir Ranjan ji, please speak.

. . . (*Interruptions*)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Hon. Member, please give me a minute, I will also keep your viewpoint. ...(*Interruptions*)

Speaker Sir, we always want the House to run smoothly....
(Interruptions) We always want to support you. We do not come to the House to pass time... *(Interruptions)* we do not come to build castles in the air ... *(Interruptions)* We do not come to the House for a picnic. ...
(Interruptions) We come to the House to discuss and raise the issues and sufferings the common man is subjected to, but it is also the obligation of the Government. If the government does not want this, what can one do? ...
(Interruptions) Yesterday, we wanted to have a discussion on the farm laws and MSP, but the government did not allow the discussion, so it is not our fault ... *(Interruptions)* It is the fault of the government and you should think about this and should instruct the government accordingly...
(Interruptions)

15.04 hrs

PAPERS LAID ON THE TABLE

[Translation]

HON. SPEAKER: Now, the papers will be laid on the Table.

Item No. 3, Shri Nityanand Rai ji.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI): Hon. Speaker, I lay the following papers on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 141 of the Border Security Force Act, 1968:-

- (i) S.O. 4196(E) published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.1686(E) dated 3rd July, 2014.
- (ii) S.O. 4197(E) published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.3996(E) dated 22nd September, 1969.
- (iii) S.O. 4198(E) published in Gazette of India dated 11th October, 2021, making certain amendments in the Notification No. S.O.1318(E) dated 11th June, 2012.

[Placed in Library, See No. LT 5030/17/21]

- (2) A copy of the Notification No. S.O.3141(E) (Hindi and English versions) published in Gazette of India dated 5th August, 2021 appointing the Senior Immigration Officer, Bureau of Immigration, Jaigaon as the “Civil Authority” for the purposes of the said Order for the Land Immigration Check Post located at Jaigaon, District Alipurduar of West Bengal with effect from 05.08.2021 issued under sub-section (2) of Section 3A of the Foreigners Act, 1946.

[Placed in Library, See No. LT 5031/17/21]

- (3) A copy of the Central Reserve Police Force Inspector (Hindi Translator) and Subedar Major (Hindi Translator) Recruitment (Amendment) Rules, 2021(Hindi and English versions) published in Notification No. G.S.R.80 in weekly Gazette of India dated 31st July, 2021 under sub-section (3) of Section 18 of the Central Reserve Police Force Act, 1949.

[Placed in Library, See No. LT 5032/17/21]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 20 of the Protection of Human Rights Act, 1993:-

- (i) Annual Report of the National Human Rights Commission, India, New Delhi, for the year 2018-2019.
 - (ii) Memorandum of Action Taken on the recommendations contained in the Annual Report of the National Human Rights Commission, India, New Delhi, for the year 2018-2019.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 5033/17/21]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Foundation for Communal Harmony, New Delhi, for the year 2019-2020, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Foundation for Communal Harmony, New Delhi, for the year 2019-2020.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 5034/17/21]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2020-21.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Disaster Management Authority, New Delhi, for the year 2020-21.
- [Placed in Library, See No. LT 5035/17/21]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Disaster Management, New Delhi, for the year 2020-21.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Disaster Management, New Delhi, for the year 2020-21.
- [Placed in Library, See No. LT 5036/17/21]
- (10) A copy of the Ministry of Home Affairs, Indo-Tibetan Border Police Force, Group 'A' (Gazetted) Ministerial Posts Recruitment Rules, 2021 (Hindi and English versions) published in Notification No. G.S.R.530(E) in Gazette of India dated 4th August, 2021 under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992.
- [Placed in Library, See No. LT 5037/17/21]

... (*Interruptions*)

[*English*]

SHRI KALYAN BANERJEE (SREERAMPUR): Sir, we want all discussions to take place and we want the Parliament to run. But Sir, sometimes some issues come up for immediate discussion. We wanted to discuss such an issue yesterday. ... (*Interruptions*)

[*Translation*]

HON. SPEAKER: Item No. 4, Sushri Shobha Karandlaje.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI KAILASH CHOUDHARY): Hon. Speaker, with your permission, on behalf of Sushri Shobha Karandlaje, I lay the following papers on the Table: -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Horticulture Board, Gurugram, for the year 2019-2020, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Horticulture Board, Gurugram, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5038/17/21]

... (*Interruptions*)

HON. SPEAKER: Item No. 5, Shri Kailash Choudhary.

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI KAILASH CHOUDHARY): Hon.

Speaker, with your permission, I lay the following papers on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Agricultural University, Imphal, for the year 2019-2020.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the

Central Agricultural University, Imphal, for the year 2019-2020.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5039/17/21]

...(Interruptions)

HON. SPEAKER: Item No. 6, Shri Nityanand Rai ji.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI): Hon. Speaker, on behalf of Shri Ajay

Kumar, I lay the following papers on the Table:-

- (1) A copy of the First Statutes of National Forensic Sciences University, 2021 (Hindi and English versions) published in Notification No. F. No. NFSU/ADM/21 published in Gazette of India dated 5th October, 2021 under sub-section (2) of Section 53 of the National Forensic Sciences University Act, 2020.

[Placed in Library, See No. LT 5040/17/21]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Kollam, for the year 2019-2020.
 - (ii) Annual Report of the Rehabilitation Plantations Limited, Kollam, for the year 2019-2020, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 5041/17/21]

... *(Interruptions)*

HON. SPEAKER: Item No. 7, Sushri Pratima Bhoumik.

... *(Interruptions)*

HON. SPEAKER: Hon. Minister, you may please lay the paper. Please convey it to all the Ministers. Either you may do it or the Minister should be present in the House.

... *(Interruptions)*

HON. SPEAKER: The Chair will not wait for her.

... (Interruptions)

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY
AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE**

(SHRI ARJUN RAM MEGHWAL): Hon. Speaker Sir, I on behalf of Sushri Pratima Bhoumik, beg to lay the following papers on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Type Writing Institution and Rural Development Service, Thoubal, for the years 2010-2011, 2014-2015, 2015-2016 and 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Type Writing Institution and Rural Development Service, Thoubal, for the years 2010-2011, 2014-2015, 2015-2016 and 2017-2018.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5042/17/21]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Welfare of the Handicapped, Patiala, for the year 2019-2020, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Welfare of the Handicapped, Patiala, for the year 2019-2020.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 5043/17/21]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Social and Health Development Organisation, Imphal, for the year 2015-2016, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Social and Health Development Organisation, Imphal, for the year 2015-2016.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 5044/17/21]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the SHELTER, Hooghly, for the year 2013-2014, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the SHELTER, Hooghly, for the year 2013-2014.

- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 5045/17/21]

- (i) A copy of the Annual Report (Hindi and English versions) of the Nilachal Seva Pratisthan, Puri, for the years 2010-2011, 2011-2012, 2013-14, 2018-2019 and 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nilachal Seva Pratisthan, Puri, for the years 2010-2011, 2011-2012, 2013-14, 2018-2019 and 2019-2020.

- (10) Five statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 5046/17/21]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwadharmā Mahilā Mattu Makkal Shikshan Sevashram Samiti, Hubli, for the year 2014-2015, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vishwadharmā Mahilā Mattu Makkal Shikshan Sevashram Samiti, Hubli, for the year 2014-2015.

- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

[Placed in Library, See No. LT 5047/17/21]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the PAWMENCAP, Hyderabad, for the year 2016-2017, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the PAWMENCAP, Hyderabad, for the year 2016-2017.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

[Placed in Library, See No. LT 5048/17/21]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Priyadarsini Service Organisation, Visakhapatnam, for the years 2013-2014 to 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Priyadarshini Service Organisation, Visakhapatnam, for the years 2013-2014 to 2015-2016.
- (16) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 5049/17/21]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Women's Community Management Group,

Khordha, for the year 2012-2013, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Women's Community Management Group, Khordha, for the year 2012-2013.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 5050/17/21]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Braille Press (Ramakrishna Mission Blind Boys' Academy), Kolkata, for the year 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Braille Press (Ramakrishna Mission Blind Boys' Academy), Kolkata, for the year 2019-2020.

- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

[Placed in Library, See No. LT 5051/17/21]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the St. Ann's Manovikas Kendra, Guntur, for the year 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the St. Ann's Manovikas Kendra, Guntur, for the year 2018-2019.
- (22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 5052/17/21]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Seva Samithi, Tirupati, for the years 2014-2015, 2015-2016, 2016-2017 and 2018-2019, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Seva Samithi, Tirupati, for the years 2014-2015, 2015-2016, 2016-2017 and 2018-2019.

- (24) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 5053/17/21]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the District Disabled School, Jharsuguda, for the year 2010-2011, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the District Disabled School, Jharsuguda, for the year 2010-2011.

- (26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 5054/17/21]

- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Seva Samithi, Tirupati, for the year 2013-2014, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rashtriya Seva Samithi, Tirupati, for the year 2013-2014.

- (28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

[Placed in Library, See No. LT 5055/17/21]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Shanthiniketan-Residential Institution for the Mentally Handicapped, Vanasthalipuram, for the year 2014-2015, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shanthiniketan-Residential Institution for the Mentally Handicapped, Vanasthalipuram, for the year 2014-2015.

- (30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 5056/17/21]

- (31) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh State Forum for Economically Weaker Sections, Nizamabad, for the year 2019-2020, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh State Forum for Economically Weaker Sections, Nizamabad, for the year 2019-2020.
- (32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 5057/17/21]

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the VELUGU, Madanapalle, Andhra Pradesh, for the years 2010-2011 and 2015-2016, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the VELUGU, Madanapalle, Andhra Pradesh, for the years 2010-2011 and 2015-2016.
- (34) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 5058/17/21]

- (35) (i) A copy of the Annual Report (Hindi and English versions) of the Deaf and Dumb School, Meerut, for the year 2013-2014, along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Deaf and Dumb School, Meerut, for the year 2013-2014.
- (36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 5059/17/21]

- (37) (i) A copy of the Annual Report (Hindi and English versions) of the Society of Khrist Jyoti, Varanasi, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society of Khrist Jyoti, Varanasi, for the year 2020-2021.

[Placed in Library, See No. LT 5060/17/21]

- (38) (i) A copy of the Annual Report (Hindi and English versions) of the Women and Child Welfare Centre, Vizianagaram,

for the years 2010-2011 and 2011-2012, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Women and Child Welfare Centre, Vizianagaram, for the years 2010-2011 and 2011-2012.
- (39) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

[Placed in Library, See No. LT 5061/17/21]

- (40) (i) A copy of the Annual Report (Hindi and English versions) of the FAITH-INDIA, Palakkad, for the years 2010-2011, 2012-2013, 2014-2015, 2016-2017, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the FAITH-INDIA, Palakkad, for the years 2010-2011, 2012-2013, 2014-2015, 2016-2017.
- (41) Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

[Placed in Library, See No. LT 5062/17/21]

- (42) (i) A copy of the Annual Report (Hindi and English versions) of the Manasika Vikasa Kendram, Vijayawada, for the years 2010-2011 and 2017-2018, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Manasika Vikasa Kendram, Vijayawada, for the years 2010-2011 and 2017-2018.
- (43) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (42) above.

[Placed in Library, See No. LT 5063/17/21]

- (44) (i) A copy of the Annual Report (Hindi and English versions) of the Sneha Society for Rural Reconstruction, Telangana, for the year 2012-2013, along with Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sneha Society for Rural Reconstruction, Telangana, for the year 2012-2013.

- (45) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (44) above.

[Placed in Library, See No. LT 5064/17/21]

- (46) (i) A copy of the Annual Report (Hindi and English versions) of the Bhairabi Club, Khurdha, for the years 2010-2011 and 2013-2014, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhairabi Club, Khurdha, for the years 2010-2011 and 2013-2014.

- (47) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (46) above.

[Placed in Library, See No. LT 5065/17/21]

- (48) (i) A copy of the Annual Report (Hindi and English versions) of the Ashray Akruiti, Hyderabad, for the year 2015-2016, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ashray Akruiti, Hyderabad, for the year 2015-2016.

- (49) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (48) above.

[Placed in Library, See No. LT 5066/17/21]

- (50) (i) A copy of the Annual Report (Hindi and English versions) of the Educational and Rural Development Organisation, Thoubal, for the year 2020-2021, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Educational and Rural Development Organisation, Thoubal, for the year 2020-2021.

[Placed in Library, See No. LT 5067/17/21]

- (51) (i) A copy of the Annual Report (Hindi and English versions) of the Kachajuli Physically Handicapped School and Training Centre, Lakhimpur, for the years 2010-2011 and 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kachajuli Physically

Handicapped School and Training Centre, Lakhimpur, for the years 2010-2011 and 2019-2020.

- (52) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above

[Placed in Library, See No. LT 5068/17/21]

- (53) (i) A copy of the Annual Report (Hindi and English versions) of the Residential School for the Blind Gadwal, Telangana, for the year 2019-2020, along with Audited Accounts

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Residential School for the Blind Gadwal, Telangana, for the year 2019-2020.

- (54) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (53) above.

[Placed in Library, See No. LT 5069/17/21]

- (55) (i) A copy of the Annual Report (Hindi and English versions) of the Thakur Hari Prasad Institute of Research and Rehabilitation for the Mentally Handicapped, Hyderabad, for the year 2016-2017, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Thakur Hari Prasad Institute of Research and Rehabilitation for the Mentally Handicapped, Hyderabad, for the year 2016-2017.
- (56) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 5070/17/21]

- (57) (i) A copy of the Annual Report (Hindi and English versions) of the Integrated Institute for the Disabled, Varanasi, for the year 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Integrated Institute for the Disabled, Varanasi, for the year 2019-2020.
- (58) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 5071/17/21]

- (59) (i) A copy of the Annual Report (Hindi and English versions) of the Uttar Pradesh Mook Badhir Vidyalaya, Allahabad, for the year 2016-2017, along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Uttar Pradesh Mook Badhir Vidyalaya, Allahabad, for the year 2016-2017.
- (60) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

[Placed in Library, See No. LT 5072/17/21]

- (61) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwadharma Mahila Mattu Sikshan Sevashram Samiti, Hubli, for the year 2016-2017, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vishwadharma Mahila Mattu Sikshan Sevashram Samiti, Hubli, for the year 2016-2017.
- (62) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (61) above.

[Placed in Library, See No. LT 5073/17/21]

- (63) (i) A copy of the Annual Report (Hindi and English versions) of the Development and Welfare Association of the Blind, Nalgonda, for the year 2012-2013, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Development and Welfare Association of the Blind, Nalgonda, for the year 2012-2013.

- (64) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (63) above.

[Placed in Library, See No. LT 5074/17/21]

- (65) (i) A copy of the Annual Report (Hindi and English versions) of the Association for Voluntary Action, Puri, for the year 2019-2020, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Association for Voluntary Action, Puri, for the year 2019-2020.

- (66) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (65) above.

[Placed in Library, See No. LT 5075/17/21]

- (67) (i) A copy of the Annual Report (Hindi and English versions) of the Siri Institute for Mentally Handicapped, Samalkot, for the year 2016-2017, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Siri Institute for Mentally Handicapped, Samalkot, for the year 2016-2017.

- (68) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (67) above.

[Placed in Library, See No. LT 5076/17/21]

[English]

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS**

(SHRI NISITH PRAMANIK): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2019-2020, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2019-2020.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5077/17/21]

15 .05 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 29th November, 2021 agreed without any amendment to the Farm Laws Repeal Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 29th November, 2021.”

15.06 hrs

ASSENT TO BILLS

SECRETARY GENERAL: Sir, I beg to lay on the Table the following eight Bills passed by the Houses of Parliament during the Sixth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 20th July, 2021:

- (i) The National Institutes of Food Technology, Entrepreneurship and Management Bill, 2021;
- (ii) The Coconut Development Board (Amendment) Bill, 2021;
- (iii) The Deposit Insurance and Credit Guarantee Corporation (Amendment) Bill, 2021;
- (iv) The Limited Liability Partnership (Amendment) Bill, 2021
- (v) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2021;
- (vi) The Taxation Laws (Amendment) Bill, 2021
- (vii) The Appropriation (No.3) Bill, 2021; and
- (viii) The Appropriation (No.4) Bill, 2021.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following fourteen Bills passed by the Houses of Parliament and assented to by the President:

- (i) The Marine Aids to Navigation Bill, 2021;
- (ii) The Factoring Regulation (Amendment) Bill, 2021;
- (iii) The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021;
- (iv) The Inland Vessels Bill, 2021;
- (v) The Essential Defence Services Bill, 2021;
- (vi) The Insolvency and Bankruptcy Code (Amendment) Bill, 2021;
- (vii) The Central Universities (Amendment) Bill, 2021;
- (viii) The Airports Economic Regulatory Authority of India (Amendment) Bill, 2021;
- (ix) The Commission for Air Quality Management in National Capital Region and Adjoining Areas Bill, 2021;
- (x) The Tribunals Reforms Bill, 2021;
- (xi) The General Insurance Business (Nationalisation) Amendment Bill, 2021;

(xii) The National Commission for Indian System of Medicine (Amendment) Bill, 2021;

(xiii) The National Commission for Homoeopathy (Amendment) Bill, 2021;
and

(xiv) The Constitution (One Hundred and Fifth Amendment) Bill, 2021.

[Translation]

HON. SPEAKER: Item No. 11, Shri Radha Mohan Singh Ji.

... (Interruptions)

15.07 hrs

**STANDING COMMITTEE ON RAILWAYS
8th and 9th Reports**

SHRI RADHA MOHAN SINGH (EAST CHAMPARAN): I lay on the Table, the following Reports (Hindi and English versions) of the Standing Committee on Railways:-

1. Eighth Report on 'Passenger Reservation System of Indian Railways'
2. Ninth Report on action taken by Government on the Observations/Recommendations contained in the Seventh Report of the

Standing Committee on Railways (17th Lok Sabha) on 'Demands for Grants (2021-22) of the Ministry of Railways'.

15.07 ½ hrs

**STANDING COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND
SPORTS
331st to 333rd Reports**

[English]

SHRI RAJENDRA AGRAWAL (MEERUT): Sir, I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Education, Women, Children, Youth And Sports:-

- (1) Three Hundred and Thirty-first Report on Reforms in Content and Design of School Text books;
 - (2) Three Hundred and Thirty-second Report on Action Taken by the Government on 325th Report on Demands for Grants (2021-22) of the Ministry of Youth Affairs and Sports; and
 - (3) Three Hundred and Thirty-third Report on Action Taken by the Government on 326th Report on Demands for Grants (2021-22) of the Ministry of Women and Child Development.
-

15.08 hrs

STATEMENTS BY MINISTER

(i)(a) Status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Rural Development on Demands for Grants (2018-19) pertaining to the Department of Rural Development, Ministry of Rural Development. *

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI): Sir, I lay on the Table the following Statements regarding:-

the status of implementation of the recommendations contained in the 46th Report of the Standing Committee on Rural Development on Demands for Grants (2018-19) pertaining to the Department of Rural Development, Ministry of Rural Development

* Laid on the Table and also placed in Library, See No. LT 5028/17/21.

(b)Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining to the Department of Rural Development, Ministry of Rural Development.*

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI): Sir, I beg to lay on the Table the following Statements regarding:-

the status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Rural Development on Demands for Grants (2020-21) pertaining to the Department of Rural Development, Ministry of Rural Development.

* Laid on the Table and also placed in Library, See No. LT 5029/17/21.

15.08 ½ hrs

**BUSINESS ADVISORY COMMITTEE
25th Report**

[English]

**THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND
MINISTER OF MINES (SHRI PRALHAD JOSHI):** Sir, I beg to present the Twenty-
fifth Report of the Business Advisory Committee.

15.08 ¾ hrs

**HIGH COURT AND SUPREME COURT JUDGES
(SALARIES AND SALARIES CONDITIONS OF SERVICE)
AMENDMENT BILL, 2021***

[Translation]

HON. SPEAKER: Item No. 15, Shri Kiren Rijju.

[English]

THE MINISTER OF LAW AND JUSTICE (SHRI KIREN RIJJU): Sir, I beg to move for leave to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958.

[Translation]

HON. SPEAKER: The question is:

"That leave be granted to to introduce a Bill further to amend the High Court Judges (Salaries and Conditions of Service) Act, 1954 and the Supreme Court Judges (Salaries and Conditions of Service) Act, 1958"

The motion was adopted.

[English]

SHRI KIREN RIJJU: Sir, I introduce the Bill.

* Published in the Gazette of India, Extraordinary, Part-II, Section-2, dated 30.11.2021

15.09hrs

MATTERS UNDER RULE 377*

[Translation]

HON. SPEAKER: Hon. Members, now all the matters under rule 377, shall be laid on the Table.

. . . (Interruptions)

- (i) **Regarding development of Khadki Railway Station near Pune as a Terminal**

[English]

SHRI GIRISH BHALCHANDRA BAPAT (PUNE): Pune is a major IT and education hub of India. Being an IT and education hub, the Pune railway station attracts passengers from every corner of the country, due to which it has become very crowded. Decongestion of Pune Railway Station is the need of the hour. Thus, it has become very necessary to develop nearby railway stations as terminals. The lack of space at Hadapsar Railway Station or Shivajinagar Railway Station is delaying their development as terminal and causing difficulties to the commuters. Khadki is an adjoining railway station which is situated in the centre of the Pune city and land is also available there for expansion. So there is a need to conduct study

* Treated as laid on the Table.

to be done by from the railway authorities to develop Khadki railway station as terminal.

I would request the Hon'ble Minister of Railways to instruct the railway authorities to explore the feasibility

(ii) Need to provide railway connectivity between Left Wing affected areas of Gaya and Aurangabad districts in Bihar and Daltonganj in Jharkhand

[Translation]

SHRI SUSHIL KUMAR SINGH (AURANGABAD): Aurangabad parliamentary constituency of Bihar is spread across Gaya and Aurangabad districts, both of these districts that are affected with left-wing extremism figure in the list of aspirational districts declared by the Government of India. Although, over the past decade, the efforts of the Union Government and special initiatives undertaken by the Ministry of Home Affairs have enabled better implementation of development programmes and increased road construction and connectivity in these aspirational districts, which has afforded momentum of development to the better connectivity of roads other than reining in the incidence of extremism. These two districts of southern Bihar, Gaya and Aurangabad, are adjacent to the districts affected by extremism like Chatra and Hazaribagh in the State of Jharkhand. Local people have been raising demands for years together that in this area that happens to be severely affected with extremism Rail services ought to be introduced connecting

Daltenganj in Jharkhand via Gaya, Sherghati, Bankey Bazar, Imamganj, Dumariya. This expansion of rail services will be useful in controlling extremism and providing better local connectivity.

(iii) Regarding enactment of a Law on Parja Patta Rights for Plantation Workers.

[English]

SHRI RAJU BISTA (DARJEELING): Even as we celebrate 'Azadi ka Amrit Mahotsav', the tea and cinchona garden workers of Darjeeling hills, Terai and Dooars are forced to continue living a life of servitude under a feudalistic set-up. The British denied our workers Parja Patta rights, succeeding WB Governments have done the same.

In 2019, WB Govt granted 15% of tea garden lands to tea estate owners, making them the biggest landlords in North Bengal. Yet the State Government has refused to give workers their rights.

Much like Forest Rights Act enabling land rights for forest communities across the nation, I request the Union Government to enact a National Law which will guarantee Parja Patta rights for plantation workers.

(iv) Need to develop an airport in Sriganganagar, Rajasthan and provide air connectivity to the city under UDAN scheme

[Translation]

SHRI NIHAL CHAND CHAUHAN (GANGANAGAR): There is an airstrip in Lalgarh in Sri Ganganagar, where air service had been started previously without the basic facilities for passengers. As the airstrip was not of standard quality, it led to an accident there and the air service from there had been discontinued.

If the airport in Lalgarh is developed with enhanced basic amenities for passengers, along with essential technical facilities for boarding and deboarding, equipped with a runway of 2000 to 2500 metres in length and 50 to 60 metres in width, there are immense possibilities for air traffic in this region. Along with that, there could be numerous employment opportunities for unemployed youths here.

It is requested is to undertake efforts under the UDAN scheme to connect Sri Ganganagar by air route, establishing technical facilities and standard parameters at the airport.

(v)Need to set up Skill Development Centres in Sagar Parliamentary Constituency, Madhya Pradesh

SHRI RAJBAHADUR SINGH (SAGAR): Due to a lack of employment opportunities in my Lok Sabha constituency Sagar, the youth here are compelled to migrate to other cities in search of jobs. Also, the absence of skill development centres here means the youth are unable to obtain employment-oriented training. As a result, the youth here are deprived of employment opportunities in higher positions.

(vi)Need to set up a Cancer Treatment Institute in Gorakhpur, Uttar Pradesh

SHRI RAVI KISHAN (GORAKHPUR): I want to draw attention to the serious problem of not just my parliamentary constituency, Gorakhpur, but also the surrounding 20 districts. Common man is getting huge relief with the availability of a plethora of services thanks to the path breaking efforts having been made by the Union Government as well as the State Government of Uttar Pradesh. I express my gratitude towards the highly revered Prime Minister and the highly revered Chief Minister of U.P., as well as the hon. Union Health Minister for this.

I want to draw the attention of the hon. Minister of Health to the increasing number of cancer patients in my parliamentary constituency and other districts of

Purvanchal. In the 20 districts surrounding my parliamentary constituency Gorakhpur, the prevalence of cancer has spread rapidly in recent years. It is a fatal disease, and due to the lack of timely diagnosis and treatment, patients are dying. There is an urgent need for local diagnostic services and modern treatments.

Therefore, I request the Union Government to establish a cancer institute in Gorakhpur with central assistance, so that patients here do not have to go to Delhi, Mumbai, or other cities for diagnosis and treatment.

(vii)Need to improve health care system in tribal areas of the country

SHRI MANSUKHBHAI DHANJIBHAI VASAVA (BHARUCH): Unity in diversity is the hallmark of Indian culture. Rooted in this unity, there are undoubtedly various indigenous communities across different regions of India, residing in different areas while enriching Indian culture through their own cultural practices, thereby giving Indian culture a unique identity. Today, India has achieved the status of the sixth largest economy in the world, but despite this, people from tribal communities are living in the country's backward and remote areas, facing many challenges.

While the government is making efforts at its level to improve the situation of indigenous communities, there is a need for more effective changes in governance actions so that the benefits of schemes can reach the tribes. Addressing the health-related issues of the country's indigenous populations and managing modern medicines for tribes residing in remote and marginalised areas remains a significant challenge even today. We all know that women happen to be the fulcrum of creation and the cycle of life. In this context, the dismal health of women, children, and the elderly in tribal areas causes despair and frustration. Even today, women, children, and the elderly in the remote and backward tribal areas of the country are far from basic health facilities. A prolonged period of pandemic in the country has further aggravated the health concerns of tribes. In such a scenario, I urge upon the government to put in place concrete arrangement for providing quick medical facilities by the well trained Doctors at the local level itself so that they may not

have to rush to far off cities in case of falling ill. Along with this, health awareness campaigns should also be launched, only then can the tribal people of the country get relief from health-related problems.

(viii) Need to provide funds for development of Mahatma Gandhi Prani Sangrahalaya, Solapur, Maharashtra

DR. JAISIDDHESHWAR SHIVACHARYA SWAMIJI (SOLAPUR): I would like to make a humble request to the hon. Minister that there is an urgent need for a zoo in my parliamentary constituency, Solapur. Under the Solapur Municipal Corporation, the Mahatma Gandhi Zoo is operating in an area of 97.5 acres. The zoo falls within the aegis of Central Zoo Authority. The Central Zoo Authority has granted a sum of Rs. 7.7 crore. Due to the lack of expected funding from the Central Zoo Authority, the zoo could not be developed properly. There is not a single zoo within a fifty-kilometer radius of Solapur city. Given the construction of Solapur city as a smart city, located adjacent to the states of Andhra Pradesh and Karnataka, there is a dire need for a zoo here. Therefore, I humbly request the hon. Minister to allocate a special grant of ten crore rupees from their department for the development of the Mahatma Gandhi Zoo in Solapur.

(ix)Need to implement Atal Bhujal Yojana in Dausa district, Rajasthan

SHRIMATI JASKAUR MEENA (DAUSA): It has been almost two years since the Atal Bhujal Yojana was approved. The entire Dausa district has been approved under this scheme. The status of not getting the work commenced so far is indicative of the severity of the state of affairs.

My entire parliamentary constituency is in a dark zone. In such a condition, the importance of this scheme is even greater. It seems an imperative to direct the State government concerned to for its speedy implementation. The schemes of the Government of India should immediately be implemented promptly.

(x)Regarding alleged irregularities in construction of NH-91 in Misrikh Parliamentary Constituency, Uttar Pradesh

SHRI ASHOK KUMAR RAWAT (MISRIKH): The construction work of National Highways-91 (Bilhour-Chaubepur-Shivrajpur-Kannauj) is underway in my parliamentary constituency, Misrikh (U.P.). I have already requested in the Lok Sabha, as well as to officials at the ministerial level and those associated with NHAI, to take immediate action to ensure departmental action against the guilty engineers

by checking the quality of the material being used in the construction work by stopping the construction work on the said road during the rainy season.

However, the unfortunate reality is that due to the ongoing construction work during the rainy season, the soil placed on the road was washed away, causing significant inconvenience on the roads due to waterlogging. As a result, there is considerable difficulty in transportation, and the construction materials being used are also reportedly of inferior quality. All this is happening in connivance with Engineers/ Officers of the institution making allocation of work as well as those of NHAI which is distorting the image of the Government.

I would also like to inform that the density of the soil used in the construction of the above-mentioned National Highways 91 is inadequate and the size of the aggregates is not in consonance with the norms either. Additionally, the soil has been extracted in excessive quantities from the lands owned by the farmers for road construction without their consent, illegal excavation of soil has been carried out during nocturnal hours which has not only caused dissatisfaction among local farmers but has also disrupted the connectivity of villages.

Due to the engineers and officers of NHAI, I myself have faced significant difficulties during my visits to the Bilhaur Legislative Assembly area of my parliamentary constituency due to poor road conditions, and the same situation applies to other people in the area as well.

Therefore, I reiterate my request that appropriate steps be taken to investigate the alleged irregularities in the construction work of National Highway-91, the quality of the construction materials being used, and get the above-mentioned facts checked by the Central Technical Committee at the Ministry level.

(xi) Regarding policy for fly ash management

SHRI JAGDAMBIKA PAL (DOMARIYAGANJ): Fly ash is a highly toxic substance known for causing health and environmental problems, containing lead, arsenic, mercury, cadmium, and uranium. When fly ash gets mixed with water bodies, it can contaminate aquatic agriculture and can leach into the soil, potentially affecting the fertility of agricultural land and the potability of drinking water. Fly ash pollution can potentially cause heart disease, respiratory diseases, cancer, and stroke. Recently, fly ash from the North Chennai Thermal Power Station (NCTPS) has been found in the Kosasthalaiyar River. India exports about 30 lakh tons of fly ash to Bangladesh every year through the Sundarbans waterway, but there are very few precautions in place to deal with the spread of fly ash. Therefore, the government should come up with a concrete plan for the use and regulation of fly ash.

(xii) Regarding chairman of governing council of District Mineral Foundation in Maharashtra

SHRI ASHOK MAHADEORAO NETE (GADCHIROLI-CHIMUR): As per the Mines and Minerals (Development and Regulation) Act, 1957, District Mineral Foundation (DMF) has been established, and under this Act, the Additional Secretary, Ministry of Mines, Government of India, New Delhi, has issued orders through F. No. 7/9/2021-M 4, dated April 23rd, 2021, to all the Chief Secretaries of states in the country stating that the District Collector of the respective district will be the Chairman of the governing council of the District Mineral Foundation.

However, it is regretted that the state governments, especially the Maharashtra government, are not implementing the above order of the Union Government and the state government appoints the State Minister as the Chairman of the governing council of the District Mineral Foundation in the respective districts, which is a blatant violation of the Central Government's directive and is not appropriate.

I request the Union Government to take appropriate steps to ensure that the state governments, especially the Maharashtra government, implement the above order.

I also request the government that the Union Government to take positive steps towards appointing the Lok Sabha representative of the concerned district as the Chairman of the Governing Council of the District Mineral Foundation instead of the District Collector.

(xiii)Need to accord approval to Jawai dam recharge plan in Rajasthan

SHRI P.P. CHAUDHARY (PALI): I want to draw the attention of the Government towards the recharge of the Jawai Dam, a major water source in my parliamentary constituency of Pali district. In Pali district, the Jawai Dam is the primary source of drinking and irrigation water. The total storage capacity of the Jawai Dam is 7327 m.c.f.t. However, in the past 30 years, it has only reached its full capacity 6-7 times. The dam is entirely dependent on rainfall. The water collected in the dam from the rainfall is barely capable of meeting the demand for drinking water. The demand of Pali district cannot be met with the current levels as the average inflow into the dam is 3800 mcft and the district's demand for drinking and irrigation water is 3500 and 4500 mcft respectively. In years without rain, the entire Pali district reaches a situation of severe drought, necessitating the operation of water trains to mitigate the drinking water crisis two years ago. Due to

deficient water for irrigation, farmers' unions have been protesting for several years to increase the water level in the dam using the waters of the Sabarmati, Wakal, and Pameri rivers. A slew of schemes is formulated for transporting water from the Jawai Dam, but so far, no concrete steps have been under taken for its recharge.

In the revised DPR issued by WAPCOS Ltd. we find mention of filling the Jawai dam through the diversion of surplus water from the the Sabarmati Basin It has been said that this work is to be done in two parts, involving total estimated cost of Rs. 6521.84 crores. This project will assist in supplying water to 787 villages and 9 cities of Pali district and other cities and villages of Sirohi district.

I would like to draw the attention of the Ministry of Jal Shakti to the fact that the surplus flow of the Sabarmati Basin goes wasted into the Arabian Sea. This surplus water can be diverted towards the Jawai River. This will help in addressing the problem of drinking water in nearby cities such as Pali, Jalore, Sirohi, and others.

Therefore, I request for approval of the Jawai Dam Recharge Project at the earliest to deal with the serious problem of drinking and irrigation water of Western Rajasthan.

(xiv)Need to set up a bench of Gujarat High Court at Rajkot

SHRI MOHANBHAI KUNDARIYA (RAJKOT): The population of Saurashtra is approximately 2.5 crores, and because there is no High Court bench in Saurashtra, people have to travel to Gandhinagar for their court matters, even though about 45% of cases in the Gandhinagar High Court are from the Saurashtra area. It takes 6 to 8 hours for litigants to travel from Rajkot and other districts of Saurashtra to Gandhinagar

Currently, there is not a single High Court division bench in Gujarat. If a division bench of the High Court is approved in Rajkot, it will be more convenient for litigants belonging to the other districts of Saurashtra such as Morbi, Junagadh, Jamnagar, Amreli, Bhavnagar, and Surendranagar, to commute their journey to Rajkot instead of Gandhinagar.

Therefore, I urge the government to establish a division bench of the Gujarat High Court in Rajkot to fulfill the demands of the people of Saurashtra.

(xv)Need to augment railway services providing better rail connectivity from Jamshedpur to other adjoining cities

SHRI BIDYUT BARAN MAHATO (JAMSHEDPUR): I want to draw the government's attention to an important matter that several cities around Jamshedpur (Tatanagar), including Jamshedpur had been an integral part of undivided Bihar. This is why a large number of people from North Bihar and Eastern Uttar Pradesh reside in these areas. Due to the lack of direct rail service between Tatanagar and Buxar or Pt◦ Deen Dayal Upadhyay Junction, travelers face a lot of difficulties despite the large population in this region. Earlier too, I have communicated several times in writing and have taken up the matter with the Railways at various levels. However, each time, various problems are presented by the railway authorities, but the problem remains unresolved. In view of the hardships faced by the passengers, the following train services should be extended up to Buxar or Pt◦ Deendayal Upadhyay Jn◦.

- 1) Tatanagar Danapur Train No. 18183/18184
- 2) South Bihar Express Train No. 13287/13288
- 3) Patna -Bilaspur Train No. 22844,

Therefore, I request the Hon. Minister of Railways to extend the above-mentioned railway services in the public interest as soon as possible or to introduce a new direct train service from Tatanagar to Buxar/ Pto Deendayal Upadhyay Jn○.

(xvi) Regarding paddy procurement by Government in Assam

[English]

SHRI PRADYUT BORDOLOI (NOWGONG): The paddy harvest season is presently underway in Assam, but farmers are still left wanting for remunerative pricing. Assam has been one of the top 10 rice-producing states in India, with optimal climatic and soil conditions for paddy cultivation, but due to inadequate government procurement, only 0.2% of paddy farmers avail MSP. As per FCI data, in 2019-20, Assam produced 50.98 LMT of rice, out of which only 2.11 LMT was procured, while Haryana with a similar quantum of production at 48.24 LMT benefitted from procurement of 43.07 LMT. If the people of Assam and the Northeast at large can avail PMGKY and FSA guaranteed rice from Assam's surplus paddy itself, Assam's farmers would be ensured remunerative prices for

their paddy while also ensuring savings on transportation cost of rice, usually dispatched from Punjab or Haryana. I strongly urge for Government intervention in this regard.

(xvii) Regarding extension of the Pollachi-Thiruchendur Train Service Upto Palakkad and Pollachi-Palakkad Train Service upto Palani

KUMARI RAMYA HARIDAS (ALATHUR): The Pollachi-Thiruchendur-Palakkad train was a great help to the pilgrims from Kerala, especially from Palakkad district to the Palani, Mathura, Thiruchendur Temples which are various pilgrim centres in south India. In addition, this train was a great help to those who were going from various centres of Kerala to Tamil Nadu for various jobs and other activities. The train had been stopped for a long time during the crisis of Covid-19 and is going to be restarted soon. It is learned that the service will start excluding Kerala. As there is no train from Palakkad to Palani or Rameswaram during the day time, the extension of Pollachi train to Palani will be very beneficial to the people of Kerala,

especially for Palakkad. So I humbly request the Government to consider the above grievances and sanction the extension of the Pollachi-Thiruchendur train service upto Palakkad and also request to extend the Pollachi-Palakkad train service up to Palani for the benefit of Public of Palakkad district in Kerala.

(xviii) Regarding construction of an Over-Bridge at Valliyur-Rajapudur Crossroad

SHRI S. GNANATHIRAVIAM (TIRUNELVELI): In my constituency, Valliyur-Rajapudur road traverses towards West of the Kanniyakumari-Tirunelveli National Highway. People living in more than 100 villages situated in and around Valliyur have to use this National Highway, towards west, to have access to Government Hospital, Regional Transport Office and other facilities. Moreover, Villages like Rajarathnam Nagar, EB - colony, Housing Units, Samthuvapuram, Shanmugapuram, Kesavaneri are also located around this *area*. Students have to travel across this National Highway to go to Schools located in Valliyur and People have to go across this National Highway to get banking, postal facilities as well as to buy

essential household commodities. People get de-boarded from long-distance buses coming from places like Chennai, Bengaluru, Ooty, Coimbatore and Ooty. Due to heavy traffic in this area, accidents take place very frequently resulting in loss of lives. Therefore, crossing this National Highway has become a risky affair.

I request the Government to allocate adequate funds for construction of an over-bridge at the Valliyur-Rajapudur crossroad passing through this Kanniyakumari Tirunelveli National Highway to prevent loss of lives in accidents and also to provide benefit people living in more than 100 villages in and around Valliyur.

(xix) Regarding sanctioning of ENCORE Project in Andhra Pradesh

SHRIMATI VANGA GEETHA VISWANATH (KAKINADA): ENCORE (Enhancing Coastal and Ocean Resource Efficiency) Project provides sustainability to the coastal population. Coastline of A.P is the second longest coastline with a length of 975 KM, next to Gujarat.

Due to Cyclones every year, huge destruction of the coastal area along Uppada & Konapapapeta villages is witnessed with loss of property, life & livelihood of the coastal people. Irrespective of full moon or no moon, coastal waves damaging the coastal areas and as a result beach road is being eroded continuously.

Ministry of Environment, Forest and Climate Change has considered the projects for Rs, 180.00 cr for AP. ENCORE Phase-I has already been approved at the Ministry level & placed before the Cabinet Committee of Economic Affairs for final approval.

Hence, Hon'ble P.M is requested to initiate positive steps for early sanction of ENCORE project in A.P for protection of coastal areas.

(xx) Regarding withdrawal of notification to extend BSF's jurisdiction

PROF. SOUGATA RAY (DUM DUM): The West Bengal and Punjab Legislative Assemblies passed resolutions against the Centre's move to extend BSF's jurisdiction to 50 km from the international border.

Notification is against the federal structure of Indian constitution and to infringe upon the federal authority of state and put pressure on the competence of the state police to maintain law and order. West Bengal shares international borders with Bangladesh, Bhutan and Nepal. The revised notification will bring “nearly one-third of the state, and most parts of the geopolitically sensitive northern Bengal, under the jurisdiction of the BSF”. There have already been instances of lack of coordination between the BSF and State Police, that the BSF's increased limit might lead to a greater suspicion among state police due to jurisdictional and operational ambiguity. I urge upon the Government to withdraw the above notification to maintain a healthy Centre-state relation for the overall progress of the country.

(xxi) Regarding sanctioning of fund for Mumbai city and Sanjay Gandhi National Park under the Urban Forest Scheme

SHRI GAJANAN KIRTIKAR (MUMBAI NORTH-WEST): It is a privilege that I have got the opportunity to express my views on an important issue.

A few months ago, there was heavy destruction in some parts of the country due to the storm Toukte. Mumbai had also come in the grip of this storm. More than 5 thousand trees of Mumbai have been destroyed in the storm. Several civilians including vehicles were seriously injured. Many trees of Sanjay National Park located in Borivali, East Mumbai have been completely destroyed. It is very important to plant new trees here. The Maharashtra Government has declared 812 acres land of Mumbai suburban Goregaon east as a forest. Here too, early afforestation has become very necessary.

I request the concerned minister to sanction 100 crores fund for Mumbai city and Sanjay Gandhi National Park under the urban forest scheme of the Union Ministry of Environment, Forest and Climate Change.

(xxii) Need to establish a Kendriya Vidyalaya in Arwal district in Bihar

[Translation]

SHRI CHANDESHWAR PRASAD (JAHANABAD): Arwal district falls in my parliamentary constituency, Jahanabad. Even after so many years of independence, no Kendriya Vidyalaya has been set up there. The people belonging to that region wish to march ahead in terms of development and educational profile. Adequate support is being extended to the Government of Bihar by the Government at the centre. The National Education Policy (NEP) has also been given effect to. Given the scenario, it is extremely necessary that a Kendriya Vidyalaya be set up there by the Union Government. I urge upon the Union Government to set up a Kendriya Vidyalaya in Arwal district of Bihar, tiding over all technical and other obstacles.

(xxiii) Regarding consideration of Sonepur as Shipping Port in Odisha

[English]

SHRI CHANDRA SEKHAR SAHU (BERHAMPUR): Shipping, the most economical means of transport for the transportation of raw materials, finished products, in terms of volume, attracts big industries giving impetus to the promotion of industry, trade and commerce.

There were regular coastal shipments from Sonepur up to 1768. It is estimated that out of 200 cargo ships in all the ports of Ganjam, only 20 ships came calling for freight in 1787. One of the hindrances for the growth of Sonepur Port was restriction on trade. Heavy duty was levied on goods and grains. Another cause of the decadence of the Port was that the Bahuda river which falls into the Sea, creates sandy bars which obstructed shipping.

Over a period of time and current globalization scenario all these issues have no meaning. I, therefore, request the Minister of Ports, Shipping and Waterways to consider Sonepur as Shipping Port. This will lead to the development of Sonepur and create employment, business opportunities among the people.

(xxiv) Regarding conservation of ancient genetic diversity in crops and animals

SHRI RITESH PANDEY (AMBEDKAR NAGAR): Academic studies conducted on the impact of climate change on agriculture have shown rising temperatures which will result in 10-40% reduction in crop production by 2080–2100, and for every 1°C rise in temperature, wheat production will reduce by 4-5 million tonnes. Yields of milk and crops like rice, mustard, peas, and tomato will also reduce. With climate change-induced increases in incidences of droughts and floods, exposure to pests and diseases, and a growing dependency on agricultural incomes, the agrarian crisis is only set to get worse. Although the country has taken some steps towards mitigation like the National Mission for Sustainable Agriculture, NICRA, and National Mission on Seeds, it is crucial to upscale low-technology, cost-effective efforts to conserve ancient genetic diversity in crops and animals by sustained efforts to engage with the knowledge of local communities – a treasure trove of wisdom being lost to modern methods of agricultural production.

**(xxv) Regarding allocation of special fund for Rameswaram to enhance
Tourism potential**

SHRI K. NAVASKANI (RAMANATHAPURAM): Rameswaram is a historical pilgrimage centre and is famous for its Ramanathaswamy temple which is considered as a holy worship place for all Hindus. Devotees visit this holy shrine from all over India in large number and even from across the Globe. Unfortunately, Rameswaram is lacking in basic Infrastructure.

It is my humble request to the Union Government to allocate additional special fund for improving the Infrastructure and attract more Tourists.

(xxvi)Need to expedite Parasnath-Madhuban Giridih railway line project

[Translation]

SHRI CHANDRA PRAKASH CHAUDHARY (GIRIDIH): Siddhakshetra located at Madhuban in Giridih district of Jharkhand happens to be the most ancient pilgrim spot of those professing Jainism which witnesses massive footfall of pilgrims from across the country with a view to offer their prayers.

In the Union Budget for the year 2018-19 Budget, an announcement had been made for the laying of the Railway lines from Parasnath station to Giridih via Madhuban under Parasnath-Madhuban-Giridih railway line project involving the estimated cost of Rs. 902 crore 86 lakh.

The foundation stone for the laying of Railway lines from Parasnath Station to Giridih was laid on 4th March, 2019, but the work has not yet commenced for want of funds. Due to the decreasing number of pilgrims over the last 3 years, where on the one hand people belonging to the surrounding areas have been made to struggle for sustenance, the pilgrims have also been facing huge inconveniences in course of their visit on the other. What I actually wish to put forth is that the linking of the Railway

lines shall go a long way in making the pilgrims' visit all the more convenient other than adding up to the revenue of the Railways by culminating in the creation of avenues of employment for the local people.

(xxvii) Regarding construction of a warehouse of Central Warehousing Corporation in Kollam district

[English]

SHRI N.K. PREMACHANDRAN (KOLLAM): The Central Ware Housing Corporation is targeted to construct about 415 ware houses for storage of 101.44 Lakh Metric Ton of food items in its initial phase. The Corporation proposes to construct a ware house in Kollam District. Kollam is a District in which no warehouse for Central Warehousing Corporation. Sufficient suitable land is available in Kollam District for the construction of ware house. An extent of 27Acres and 6 Ares of landed property vested with HPCL at Edapallycottah, Kollam is suitable for construction of ware house. The property is situated in the prime location adjacent to National Highway. It is an ideal property for the proposed warehouse. HPCL and CWC are Government of India Undertakings.

Hence I urge upon the Government to initiate action for implement a project including Construction of warehouse of the Central Ware Housing Corporation in the land at Edapallycottah.

15.10 ½ hrs

STANDING COMMITTEE ON COMMERCE

164th Report

[English]

SHRI RAJU BISTA (DARJEELING): Sir, I rise to lay on the Table the 164th Report* (Hindi and English versions) on the subject 'Augmenting Infrastructure Facilities to Boost Exports' of the Standing Committee on Commerce.

... (*Interruptions*)

[Translation]

HON. SPEAKER: Hon. Members, I urge you once again to go back to your seats. Discussion is to be held on an Important Bill. There is an important Bill to be discussed; please do partake in the discussion. The House is for discussions, So I request you to go back and occupy your respective seats.

... (*Interruptions*)

* The Report was presented to Hon. Chairman, Rajya Sabha on 11th September, 2021 when the House was not in session. A copy of the Report was also forwarded to Hon. Speaker, Lok Sabha

HON. SPEAKER: Please go to your seats and sit down. I am telling you and am making a request that a discussion is to be held. Sit down.

. . . (*Interruptions*)

15.11 hrs

At this stage, Shri Nama Nageswara Rao went back to his seat.

SHRI NAMA NAGESWARA RAO (KHAMMAM): Speaker Sir, we are facing a lot of issues attributed to the Government. For the past seven days, the farmers' paddy has not been procured. It has led to our being in the opposition. Our request is that if the government comes up with a Statement, we are ready to engage ourselves in the discussion. A statement should be released by the Government. As of today, Paddy of farmers belonging to Telangana is not being procured. The government talks of one thing in over here and makes contradictory statement while on a visit to Telangana. This contradictory policy is being espoused. My request is that if the government is ready to give a statement...

(Interruptions)

HON. SPEAKER: Now I have heard your point. Please take your seat.

. . . (*Interruptions*)

SHRI NAMA NAGESWARA RAO: Sir, please refer your issue to the Government.... (*Interruptions*)

HON. SPEAKER: Go to your seat, please. I have afforded you the opportunity. I have given your leader sufficient time and opportunity.

. . . (*Interruptions*)

SHRI NAMA NAGESWARA RAO: Sir, the Government ought to come up with a Statement on their part. ... (*Interruptions*)

HON. SPEAKER: Please go back and take your seat. The House is not for causing interruptions.

. . . (*Interruptions*)

SHRI NAMA NAGESWARA RAO: Sir, we are putting forward a request through you that the government ought to come up with a Statement. ... (*Interruptions*)

HON. SPEAKER: Please go back and take your seat.

. . . (*Interruptions*)

HON. SPEAKER: Do you want to run the House in such an atmosphere?

. . . (*Interruptions*)

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, please allow the Hon. Minister to make his Statement. If the Minister makes a Statement, these people will calm down. ...(*Interruptions*)

HON. SPEAKER: Please go back and occupy your seat. Please go back to your seat. `None of your words is going on record.

... (*Interruptions*)... *

HON. SPEAKER: Please go and take your seat.

. . . (*Interruptions*)

HON. SPEAKER: I will allow discussion on the Bill only when the House is in order. Even yesterday, I had maintained that I would allow the discussion if order is restored in the House. Even today I will allow discussion only when the House is in order.

. . . (*Interruptions*)

* Not recorded

HON. SPEAKER: The House is adjourned till 11 A.M. tomorrow.

15.13 hrs

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday,
December 01, 2021/Agrahayana 10,1943 (Saka)*

INTERNET

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Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business in
Lok Sabha (Seventeenth Edition)
